

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 255-2364 /JOTP/Gaz/PDJ West/2023

Dated Delhi the 18-01-23

Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The PS to Ld Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi for information.
4. For uploading on LAYERS.
5. For uploading on centralized website through LAYERS.

Hemani Malhotra
18/1/23

(Hemani Malhotra)
Officer Incharge (Judicial Branch), West
District Judge (Commercial Court)-02

CP

3rd
Dr. Aditi Choudhary
D.J.J.S
Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-1100
011-2602191, 011-2603592 (G)
011-2603667 (Fax)
Email: dja@nic.in

No. DJA Tg./MVAR/1641/2023-PS
To

16th January, 2023

1. The Ld. Principal District & Sessions Judge, Central, HQs, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PIIC
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, West, THC
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
11. The Ld. Principal District & Sessions Judge, North-East, KKD

Subj: Training Programme in Compliance of the judgment of the Hon'ble Supreme Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 [arising out of Special Leave Petition (C) No. 32448 of 2018] titled *Gohar Mohammed v. Uttar Pradesh State Road Transport Corporation*, for PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judges In-charge of Mediation Centres and Secretaries DLSAs.

Respected Sir/Madam,

As per the approval of Hon'ble High Court of Delhi, the Delhi Judicial Academy shall be conducting a Training Programme in compliance of the judgment of the Hon'ble Supreme Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 [arising out of Special Leave Petition (C) No. 32448 of 2018] titled *Gohar Mohammed v. Uttar Pradesh State Road Transport Corporation*, for PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judges In-charge of Mediation Centres and Secretaries DLSAs on 30.01.2023, 31.01.2023 and 01.02.2023 at the Delhi Judicial Academy from 4.00 pm to 5.30 pm through virtual mode using CISCO WebEx Platform.

The proposed nomination list of Judicial officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. In case the nominated Judicial officer is transferred, the successor Judicial officer shall stand nominated for the programme automatically.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl: As above

PDRS (C)
17/1/2023

OK/ Sudh

**Proposed Nomination for
Training Programme in Compliance of CIVIL APPEAL NO.9322 OF 2022
[arising out of Special Leave Petition (C) NO. 32448 OF 2018]: Gohar
Mohammed vs Uttar Pradesh State Road Transport Corporation, decided on
15.12.2022 for PO MACTs (Full Strength), Police Officers, Nodal Persons of
Insurers, Judge In-charges of Mediation Centres and Secretaries DLSAs**

on
30th January, 31st January & 01st February, 2023

Sl. No.	Name of Officer	Present Posting	No	Place of Posting	
MACT					
1	Dr. Kamini Lau	PO MACT	1	Central	THC
2	Mr. Atul Kumar Garg	PO MACT		South	Saket
3	Mr. Vijay Kr. Dahiya	ADJ+MACT	1	North-West	Rohini
4	Mr. Vinod Yadav	PO MACT		North	Rohini
5	Mr. Tarun Sahrawat	PO MACT		Shahdara	KKD
6	Mr. Jagdish Kumar	PO MACT	2	South-West	Dwarka
7	Ms. Rekha	PO MACT	1	South-West	Dwarka
8	Mr. Rakesh Kumar-IV	PO MACT	2	West	THC
9	Mr. Naveen Kr. Kashyap	PO MACT	1	South-East	Saket
10	Mr. Samar Vishal	PO MACT		East	KKD
11	Mr. Lovleen	PO MACT	2	Central	THC
12	Ms. Ekta Gauba	PO MACT	1	North	Rohini
13	Ms. Jasjeet Kaur	PO MACT & PO Zonal Vending Committee (MCD)		North-West	Rohini
14	Mr. Harvinder Singh	PO MACT	1	West	THC
15	Mr. Harun Pratap	PO MACT	2	North-East	KKD
16	Ms. Shehali Barnala Tandon	PO MACT		New Delhi	PHC
IN-CHARGE MEDIATION					
17	Mr. Sanjay Garg-II	Judge In-charge, Mediation Centre		Central	THC
18	Mr. Anil Kr.Sisodia	Judge In-charge, Mediation Centre		North-West	Rohini
19	Mr. Manish Gupta	Judge In-charge, Mediation Centre		South-West	Dwarka
20	Mr. Lalit Kumar	Judge In-charge, Mediation Centre		South	Saket
21	Ms. Manjusha Wadhwa	Judge In-charge, Mediation Centre		East	KKD
22	Mr. Sandeep Garg	Judge In-charge, Mediation Centre		New Delhi	PHC
SECRETARIES, DLSA					

23	Mr. Manish Jain	Full Time Secretary, DLSA		North-West	Rohini
24	Ms. Saama Jamil	Full Time Secretary, DLSA		East	KKD
25	Ms. Anuradha Prasad	Full Time Secretary, DLSA		South-West	Dwarka
26	Mr. Pranat Kumar Joshi	Full Time Secretary, DLSA		Shahdara	KKD
27	Mr. Vinik Jain	Full Time Secretary, DLSA		North-East	KKD
28	Ms. Rishika Srivastava	Full Time Secretary, DLSA	1	Central	THC
29	Ms. Isha Singh	Full Time Secretary, DLSA		South-East	Saket
30	Mr. Himanshu Sehloth	Full Time Secretary, DLSA		North	Rohini
31	Mr. Rishabh Kapoor	Full Time Secretary, DLSA		West	THC
32	Mr. Animesh Kumar	Full Time Secretary, DLSA		South	Saket
33	Ms. Helly Fur Kaur	Full Time Secretary, DLSA		New Delhi	PHC